

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. 286/95

Friday, this the 8th day of March, 1996

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR P V VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Attakoya, S/o Nallakoya,  
Puthiyillam House, Androth.  
(Graduate Assistant, Government  
High School, Androth).

.. Applicant

By Advocate Mr M R Rajendran Nair.

Vs

- 1 The Director of Education,  
Union Territory of Lakshadweep,  
Kavaratti.
- 2 The Principal,  
Mahatma Gandhi College, Androth.
- 3 The Administrator,  
Union Territory of Lakshadweep,  
Kavaratti.
- 4 B Cheriyaakoya, Warden,  
Mahatma Gandhi College Hostel,  
Androth.

.. Respondents

The application having been heard on 8th March 1996,  
the Tribunal on the same day delivered the following:

O R D E R

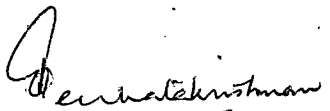
CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Applicant seeks a direction to appoint him as  
Warden, Mahatma Gandhi College in place of fourth  
respondent. It is stated by applicant in M.A. 225/96  
that fourth respondent has since been transferred and  
that there is no hurdle in appointing him as Warden  
in the Mahatma Gandhi College, Androth. If fourth  
respondent has demitted office, a vacancy would arise.  
Whether applicant should be appointed to that vacancy

is a matter which should be considered by respondents 1 and 3. They will do so before making a regular appointment to the post.

2 Original application is disposed of with the aforesaid directions. No costs.

Dated the 8th March, 1996.

  
P V VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

  
CHETTUR SANKARAN NAIR (J)  
VICE CHAIRMAN

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